

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 572/2001 in OA 690/2001

New Delhi, this the 29th day of October, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J) Hon'ble Shri Govindan S.Tampi, Member (A)

- 1. Satish Kumar (SC)
 S/o Late Shri Baboo Ram
 NE Railway
 H.No.7-6B, City Railway Colony
 Bareilly City (UP) 243 003.
- 2. Shiv Kumar Shrestha (SC)
 S/o Shri Pritam Prasad
 R/o C/o Shri Rakesh Saxena
 H.No.707, Civil Lines
 Beharipur
 Bareilly City (UP) 243 003.

...Applicant

(By Advocate Shri R.C.Pathak)

VERSUS

- 1. V.K.Bhargava
 Divisional Railway Manager (DRM)
 DRM office
 NE Railway
 Izat Nagar
 Bareilly, U.P.
- Shailendra Kumar Senior Divisional Personal Officer DRM Office NE Railway Lucknow (UP).
- 3. M.D.K.S.Chauhan
 DRM Office
 NE Railway
 Izat Nagar
 Bareilly (UP).

(None present)

... Respondents

ORDER (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

We have heard Shri R.C.Pathak, learned counsel for the petitioner in CP.

2. After hearing the learned counsel for the petitioner for some time in CP 42/2000 (Allahabad Bench) now re-numbered as CP 572/2001 (Principal

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for

Bench), learned counsel fairly submits that he does not press the CP with regard to the alleged reversion of the petitioners vide order dated 2-12-1999. He has submitted that these grounds will be taken up in the OA, which is sub-judice.

3. Noting the above submissions, CP 572/2001 is dismissed. Notices to the alleged contemnors are discharged. CP file to be consigned to the Record

Room.

(Govindan S.Tampi) Member (A)

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(Smt. Lakshmi Swaminathan) Vice-Chairman (J)

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